## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/54/(IB)/2018

NAME OF THE AND THE ARMY

: RIYARA TRADING

NAME OF THE

: FORTUNE MIX INDIA PVT.LTD

**UNDER SECTION** 

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

KRIPAHARAH. A

GONSEL FOR PETITIONER.

A. who

## ORDER

Counsel for Applicant present. The Registry is directed to issue notice to the Corporate Debtor. Counsel for the Applicant is also directed to send private notice and file proof of the same. Put up for further hearing on 20.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk